

are of high quality and are comparable to the products of world class remote sensing satellites. IRS-1B is intended to replace its predecessor IRS-1A, launched on March 17, 1988. IRS-1A continues to be operational even after three years of its designed life and is expected to provide its services for one more year which is a significant achievement. Using the imageries provided by IRS-1A satellite, a large number of remote sensing applications have been operationalised as part of the National Natural Resources Management System (NNRMS). The Indian National Satellite (INSAT-1) System has been providing vital services in the areas of domestic communication, TV Broadcasting, Radio Networking, Meteorological imaging, and disaster warning.

Over the years ISRO has developed indigenous capability to design and fabricate sounding rockets for scientific and technological experiments; satellite launch vehicles to launch artificial earth satellites. ISRO has now acquired the capabilities to design and fabricate highly sophisticated, state of the art satellites for applications in communications, meteorology, TV broadcast, Management of natural resources and disaster warning which are of immediate relevance to the national development. In addition, capabilities have also been developed for various ground systems, satellite and rocket operation, and utilisation of space technology for a variety of applications of national relevance. The Indian Space Programme is thus playing a significant role in achieving overall development of the nation in a cost effective and speedy manner with emphasis on self reliance.

(d) and (e) Government has been recognising the scientists for outstanding achievements in the field of space research and this approach will continue.

[*Translation*]

Assistance to ongoing Projects of Haryana

2150. SHRI DHARAMPAL SINGH MALIK: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government of Haryana have sought additional assistance for completing ongoing development projects during the current financial year; and

(b) if so, the reaction of the Union Government in this regard?

THE MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) and (b). Yes, Sir. As allocation of Central assistance is based on formula approved by the National Development Council, from time to time, Haryana's Central assistance has also been allocated on the basis of the formula.

[*English*]

Residential Plots to Villagers

2151. SHRIRAJNATH SONKAR SHASTRI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Delhi Administration has taken any decision to provide residential plots to the bonafide residents of the villages in the extended 'abadi area',

(b) if so, the details thereof and the reasons for arriving at such a decision;

(c) the details of the villagers in Delhi affected by the above said decision?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c), Question does not arise.

[*Translation*]

**Indian Languages as Medium of
U.P.S.C. Examinations**

2152. SHRI MRUTYUNJAYA NAYAK:
Will the PRIME MINISTER be pleased to
state:

(a) whether the Government propose to
introduce Indian languages as medium in all
the examinations conducted by the Union
Public Service Commission;

(b) if so, the details thereof and;

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS (SHRIMATI
MARGARET ALVA) : (a) to (c). An
Expert Committee was set up by the Union
Public Service Commission under the Chair-
manship of Prof. Satish Chandra, ex-Chair-
man, University Grants Commission, to
examine, inter alia, the question relating
to the introduction of multilingual system
for examinations conducted by the Com-
mission as well as discontinuance of com-
pulsory paper in English in all the examina-
tions, wherever such a provision exist. The
Committee has submitted its report which is
under detailed examination.

{*English*}

**Extension of Calcutta Metro
Railway**

2153. SHRI CHITTA BASU: Will the
Minister of URBAN DEVELOPMENT be
pleased to state:

(a) whether the Government have any
proposal to extend Calcutta Metro Railway
upto Garia,

(b) if so, the details thereof ; and

(c) the time by which the project is likely
to be approved?

THE MINISTER OF STATE IN THE
MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) to (c). The
Government of West Bengal have proposed
the extension of the Metro Railway from
Toilyganj to Garia. After examination it was
felt that the Feasibility Report in respect of
the above project needed updating and the
funding pattern of the project required to be
worked out. The matter was therefore re-
ferred back to the Govt. of West Bengal. The
Govt. of West Bengal have engaged M/s Rail
India Technical & Economic Services Ltd.
for updating the existing feasibility study.

Allotment of DDA Flats

2154. SHRI RAJNATH SONKAR
SHASTRI:
SHRI JEEWAN SHARMA:

Will the Minister of URBAN DEVELOP-
MENT be pleased to state:

(a) whether the attention of the Govern-
ment has been drawn to the news items
appearing in the Jansatta and Indian Ex-
press dated August 11 and 13, 1991 respec-
tively regarding allotment of DDA flats,

(b) if so, the salient points brought out in
these reports,

(c) the reaction of the Government
thereto;

(d) whether there is any proposal to
conduct an enquiry into the whole gamut of